3

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.(CAA)No.120/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

| Name of the Company | | Shiyaji Silk Mills Pvt.Ltd. & Ors. | | |
|---------------------|--|------------------------------------|---------------------------|----------------------------|
| Under Section | | 230-232 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |
| 1) | Debanjan So A.K. Upadhyan | aha, Adv. }, Adv. }. | Applicant | Debanjan Saha 21/7/2017 |

21.07.2017 - C.A. (CAA) No. 120 / KB / 2017 - Shiyaji Silk Mills Pvt. Ltd. & Others.

ORDER

Ld. Lawyers on behalf of the petitioners are present.

Order is reserved.

(MANORAMA KUMARI) MEMBER (J)